

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 03

Customs Appeal No.10614 of 2023

(Arising out of MUN-CUSTM-000-COM-02-23-24 dated 25/05/2023 passed by Pr. Commissioner of Customs, Customs House, Mundra)

SMT POONAM JAITLEY

PROPRIETOR OF Ms Karnawat EXIM
International D-18, B 2ND FLOOR
CHHATARPUR ENCLAVE, NEW DELHI
DELHI-110074

.....Appellant

VERSUS

COMMISSIONER OF CUSTOMS- MUNDRA CUSTOMS

Office Of The Pr. Commissioner Of Customs,
Customs House, Mundra, Kutch, Mundra Port
And Special Economic Zone, Mundra Kachchh
Gujarat-370421

.....Respondent

APPEARANCE:

Shri. Jitin Singhal, Advocate for the Appellant
Shri Prashant Tripathi, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU
HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

DATE OF HEARING: 26.09.2024
DATE OF DECISION: 25.10.2024

The appeal is disposed of. For order, see order of date in CUSTOMS Appeal No. 10610 of 2023.

(RAJU)
MEMBER (TECHNICAL)

(SOMESH ARORA)
MEMBER (JUDICIAL)

Prachi